## THE HIGH COURT OF MEGHALAYA: SHILLONG

## NOTICE

NO.HCM.III/166/2019-Judl./Part-1/406 Dated Shillong, the 23<sup>rd</sup> May, 2022

It is hereby notified to all concerned that cases listed before the SINGLE BENCH of Hon'ble Mr. Justice H.S. Thangkhiew today, the 23<sup>rd</sup> May, 2022 will be taken up at 12.00 P.M.

By Order,

**JOINT REGISTRAR (LISTING)** 

Memo NO.HCM.III/166/2019-Judl./Part-1/406-A Dated Shillong, the 23<sup>rd</sup> May, 2022 Copy to: -

- 1. The Registrar–cum–PPS to the Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 2. The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 3. The P.S to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 4. The P.A to the Registrar General, High Court of Meghalaya, Shillong for kind information.
- 5. The Registrar (Judicial Service), High Court of Meghalaya, Shillong for kind information.
- 6. The P.S. to the Advocate General/Addl. Advocate General, Shillong for kind information.
- 7. The Asst. Solicitor General/Central Govt. Counsel, High Court of Meghalaya, Shillong for kind information.
- 8. The President/ Secretary, High Court Bar Association, Shillong for kind information.
- 9. The Central Project Coordinator, High Court of Meghalaya, Shillong for kind information and necessary action. She is also requested to get the same uploaded the same in the Official Website.
- 10. The Court Master concerned for information and necessary action.
- 11. Notice Board.

12. Office File.

JOINT REGISTRAR (LISTING)

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